## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 180 OF 2017**

Dated: 23<sup>rd</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Saumya Singh

Mr. Kakshyajit Mr. Singh Bagdawal

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-2

## **ORDER**

It is represented that pleadings are complete.

List the matter for hearing on <u>22-1-2019</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js